

BEFORE THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

MISC APPLICATION IN DISPOSED OF CASES NO. 11 OF 2025

IN

ORIGINAL APPLICATION NO. 588 OF 2024

IN THE MATTER OF:

ABID

.....APPLICANT

VERSUS

STATE OF U.P. & ORS.

.....RESPONDENT(S)

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THROUGH COUNSEL

A handwritten signature in black ink, appearing to read 'Bpsjadon', written over a horizontal line.

BHANWAR PAL SINGH JADON

STANDING COUNSEL FOR STATE OF U.P.

EMAIL- bhanwar09jadon@gmail.com

Ph: 9639286572

DATE: 05.06.2025

PLACE: NOIDA

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FURTHER ACTION TAKEN REPORT ON BEHALF OF DISTRICTMAGISTRATE, BIJNOR IN COMPLIANCE OF THE ORDER DT.21.01.2025 PASSED BY THE HON'BLE NATIONAL GREENTRIBUNAL, NEW DELHI

I, JASJIT KAUR, aged about 40 years D/o PARMINDER SINGH,
presently posted as District Magistrate, Bijnor, do hereby solemnly affirm and
state on oath as under:

1. That I am the Deponent in the above captioned matter and am fully conversant with the facts of the case and is competent and authorized to swear the present affidavit.

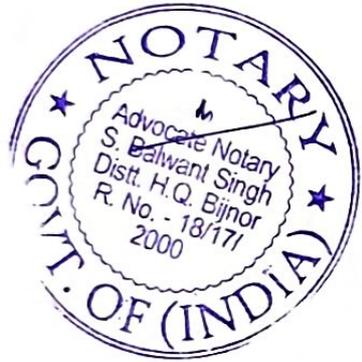


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2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

I. **BACKGROUND OF THE MATTER**

3. That in the present matter, the applicant vide a letter petition which was treated and registered as O.A. No. 588/2024, complained that there is a pond at Khasra nos. 169 and 182 in the Village Nargadi, Gandhu, Pargana Hattori, Tehsil Dhampur, District Bijnor, Uttar Pradesh, which is being polluted by discharge of untreated sewage causing serious health hazards to the villagers.
4. That the said application was disposed of by this Hon'ble Tribunal vide order dated 09.07.2024 whereby Joint Committee comprising District Magistrate, Bijnor and Uttar Pradesh State Pollution Control Board was directed to visit the site, collect relevant information and if it found any violation and pollution of pond/water body in an illegal manner, to take appropriate preventive, prohibitive, punitive and remedial action against violators and also for remediation of pond, in accordance with law.
5. That in compliance thereof report dated 08.10.2024 has been filed by the District Magistrate, Bijnor.
6. The relevant part of the report is reproduced as under for ready reference:-



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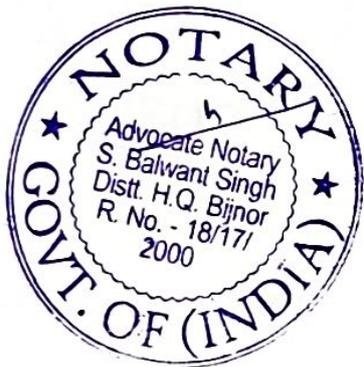
" प्रकरण के सम्बन्ध में गठित जांच समिति प्रातःकाल में ग्राम पंचायत नरगदी गन्धू तालाब पर पहुंचकर जांच की गयी। जांच आख्या निम्नवत है:- उपरोक्त तालाब तहसील धामपुर के ग्राम नरगदी गन्धू के खसरा संख्या-169 एव 182 में है। तालाब के आस-पास स्थित गाँव के घरों का घरेलू जल मल/सीवेज का पानी तालाब में न जाये इस हेतु ग्राम पंचायत नरगदी गन्धू द्वारा पृथक से नाली का निर्माण कराकर उसे पूर्व निर्मित मुख्य नाले से जोड़ दिया गया है। जिससे मौके पर नाली के माध्यम से पानी की निकासी सुचारु रूप से हो रही है। ग्राम नरगदी गन्धू के घरों का घरेलू जल-मल/सीवेज का पानी प्रश्नगत तालाब में नहीं जा रहा है। उपरोक्तानुसार आख्या आपके अवलोकनार्थ सादर सेवा में प्रेषित।"

II. DIRECTIONS PASSED IN MISCELLANEOUS APPLICATION

NO. 11 OF 2025

7. That the Applicant subsequently filed a Miscellaneous Application, which was disposed of by the Hon'ble Tribunal vide order dated 21.01.2025. In the said order, the Hon'ble Tribunal directed the undersigned as follows:

"6. The present M.A. is disposed of with directions to the District Magistrate, Bijnor to take requisite remedial action regarding cleaning and restoration/rejuvenation of the pond and treatment of domestic sewage before discharge into the main drain and utilization thereof for agricultural/horticultural purposes within three months. and file further action taken report within next one month before the Ld. Registrar General, National Green Tribunal, Principal Bench, New Delhi who



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may, if necessary, put up the matter before the Bench for further directions."

8. That in compliance of the aforementioned directions of this Hon'ble Tribunal, the further action taken report on behalf of the Deponent is herein as under.

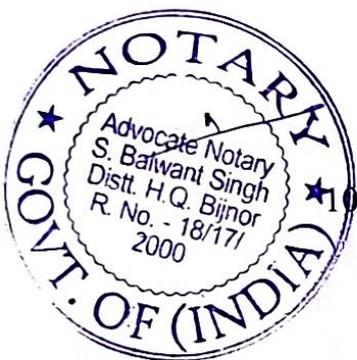
III. STEPS UNDERTAKEN BY THE DISTRICT ADMINISTRATION

9. That the District Magistrate, Bijnor has written a letter dt. 01.05.2025 to the District Panchayati Raj, officer Bijnor. That vide the said letter it has been directed to the District Panchayati Raj officer to submit a detailed investigation to honourable national green tribunal.

A Copy of the letter dt. 01.05.2025 has been annexed herewith as ANNEXURE A-1.

10. That in response to the aforementioned letter, Gram Panchayat Officer, Gram Panchayat Nargadi Gandhuhas submitted a report dt. 26.05.2025. That the said report states as under:

- That to ensure that household wastewater/sewage from village houses does not flow into the pond, the Village Panchayat has constructed a separate drainage channel. That four silt catchers have been constructed within this drain, which is connected to the pre-existing main drain that ultimately flows into the Ban River. As a result, domestic wastewater is



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no longer entering the said pond but is instead being diverted through the constructed drain into the main drain and then to the Ban River.

- That most of the houses in the village have two leach-pit toilets, where wastewater is absorbed and utilized as manure, preventing black water from exiting the household. That in the remaining houses, septic tanks with leach pits have been constructed, which filter the black water. Once the septic tanks are full, the sewage is transported by tankers to the Sewage treatment plant of 24 MLD capacity maintained by the Nagar Palika, Nehtaur.
- That the Village Panchayat has pumped out the pond water completely for beautification purposes. That two sides of the pond have concrete walls, and fencing is being installed along the remaining two sides. That plantation of 2200 plants has taken in the village Panchayat Action plan and 525 plants around the pond is also proposed under the MNREGA scheme during the rainy season. Further, it is submitted that the pond has been completely emptied and cleaned. That to manage grey water from households, drains have been constructed with four silt catchers, and the drainage connects to the large drain constructed by the Nehtaur Block Panchayat which ultimately meets into the Ban river. Hence, both black and grey water from homes is now being permanently disposed of in a proper manner.



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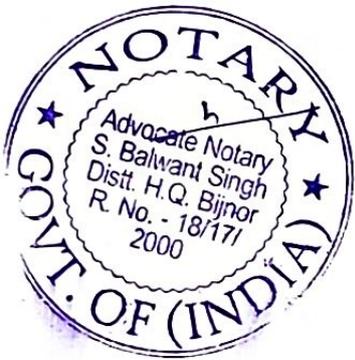
Copies of the photographs of drain, silt catchers and pond rejuvenation have been annexed herewith as ANNEXURE A-2.

Copy of the Gram Panchayat report dt. 26.05.2025 has been annexed herewith as ANNEXURE A-3.

Copy of the MNREGA plantation action plan has been annexed herewith as ANNEXURE A-4.

11. That pursuant to the directions by the Deponent vide letter dt. 16.05.2025 to the various departments, a multi-departmental camp was organized in Village Panchayat Nargadi Gandhu on 19.05.2025 at 10:00 AM at the Panchayat Bhawan, Development Block Nehtaur, in the presence of various departments:

- Health Department,
- Agriculture Department,
- Animal Husbandry Department,
- Ground Water Department,
- Jal Nigam,
- District Industries & Entrepreneurship Promotion Department,
- Uttar Pradesh Pollution Control Board,
- Food Safety Department,
- Fisheries Department,
- district/tehsil level officers/staff, and



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- Mr. Deepak Kumar, Assistant Professor, Chemistry Department, Vivek College, Bijnor.

A Copy of the letter dt. 16.05.2025 has been annexed herewith as ANNEXURE A-5.

A Copy of the Camp proceedings have been annexed herewith as ANNEXURE A-6.

IV. WATER ANALYSIS REPORTS

12. That during the said camp, the officials of various departments interacted with villagers and addressed their concerns. That the Assistant Engineer from the Jal Nigam and Mr. Deepak Kumar Assistant Professor, Chemistry Department, Vivek College, Bijnor provided information on the test reports of the pond and India Mark handpump water samples, confirming that the water quality was within standard parameters. No carcinogenic substances were found.

Copies of the analysis reports have been annexed herewith as ANNEXURE A-7.

V. DEMANDS OF THE VILLAGERS

13. That during the said camp, the villagers demanded that the pond must be completely emptied and that fish farming leases not be issued in the future. They also requested the beautification of the pond. That the villagers were also assured that tree plantation around the pond for beautification would be done during the monsoon season.



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VI. FINDINGS BY VARIOUS DEPARTMENTS

i. Health Department:

14. Chief Medical Officer (CMO), Bijnor, and District Malaria Officer, Bijnor, along with a team of doctors, were present. The CMO informed the villagers that although it is reported that 18 people have died due to cancer, the Health Department's survey found records of only 2 deaths due to cancer. Most deceased were aged above 50–55 years. The team educated villagers about cancer and conducted on-the-spot health checkups.

ii. Agriculture Department:

15. Assistant Development Officers (Agriculture and Plant Protection) were present. The official advised on the use of pesticides/insecticides and encouraged maximum use of organic fertilizers in crops.

iii. Animal Husbandry Department:

16. Chief Veterinary Officer, Bijnor, and Veterinary Officer, Nehtaur, were present and informed villagers about livestock diseases and treatment. Villagers were asked to contact the department for assistance with livestock-related issues.

iv. Groundwater Department:



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17.Mr. Vivek Kumar, Junior Engineer, Groundwater Department, Moradabad, interacted with villagers and clarified that fish farming in the pond is not a cause of groundwater contamination.

v. Industries Department:

18.Mr. Sandeep Kumar, Assistant Manager from District Industries Centre, Bijnor, attended and informed that no industrial unit is established near Gram Panchayat Nargadi Gandhu, and there is no industrial pollution in the area.

vi. Academic Expert:

19.Mr. Deepak Kumar, Assistant Professor, Chemistry Department, Vivek College, Bijnor, inspected two mobile signal towers in the village following concerns from villagers. He clarified that there is no proven link between mobile towers and cancer. He also reviewed the Jal Nigam's water testing reports and confirmed no evidence suggesting the pond water could cause cancer.

vii. Uttar Pradesh Pollution Control Board:

20.That theUttar Pradesh Pollution Control Board has also inspected the disposal of domestic and black water from houses in Village Nargadi Gandhu and reviewed the water quality reports provided by the Jal Nigam regarding the pond and handpumps. All elements in the water were found to be within standard parameters.



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VII. STATUS OF FISH FARMING LEASE

21. That the lease for fish farming in the said pond expired on 04.04.2025.

That it is also pertinent to submit that the fish farming lease has been cancelled by the Tehsil Administration, and the relevant authorities have assured that no fish farming leases will be issued in the future.

22. That the District Administration remains committed to implementing the directions of this Hon'ble Tribunal and ensuring that the pond in Village Nargadi Gandhu is preserved, maintained, and kept free from pollution in accordance with environmental norms.

23. That the deponent is duty bound to fulfil the obligation which are assigned under the law and directions passed by this Hon'ble Tribunal.

The Deponent is fully committed to ensure strict adherence to the orders of this Hon'ble Tribunal and undertakes to faithfully comply with any further directions or instructions that may be issued by this Hon'ble Tribunal, without demur or delay.

24. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.



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VERIFICATION

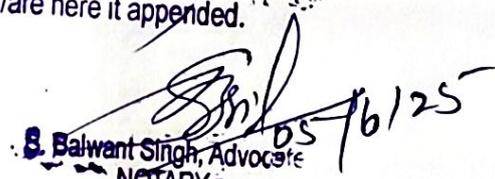
Verified at Bijnor on this 05th day of June, 2025, that the contents of the above affidavit from paragraphs 1 to 23 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.




DEPONENT
जिला नजस्ट्रेट
बिजनौर

sworn before me on this 05 day of 6 2025
by Jasjit Kaur
who has been identified by S. Balwant Singh
who is personally known to me
whose signature (S) is/are here it appended.


Dilpreet Kaur
ADVOCATE
Regn No 11044/13
Collectorate: BHNOR


S. Balwant Singh, Advocate
NOTARY
BHNOR (U.P.)

ANNEXURE A-1

प्रेषक,
जिलाधिकारी
बिजनौर।

सेवा में,
जिला पंचायत राज अधिकारी
बिजनौर।

पत्रांक- 126/N-61/जनरल-2025

दिनांक- 01-05-2025

विषय-माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में Misc Application in Disposed of cases no.-11/2025, In Original Application no.-588/2024, Abid V/s state of U.P. & Ors. में पारित आदेश दिनांक-21.01.2025 के संबंध में।

उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में Misc Application in Disposed of cases no.-11/2025, In Original Application no.-588/2024, Abid V/s state of U.P. & Ors. में पारित आदेश दिनांक-21.01.2025 का सन्दर्भ ग्रहण करने का कष्ट करें। आदेश की प्रति संलग्न है। उक्त के संबंध में कार्यालय उप जिलाधिकारी, धामपुर, बिजनौर के पत्रांक-2476/उ0जि0अ0-एस0टी0-2025.04.25, दिनांक-25.04.2025 के माध्यम से ग्राम पंचायत नरगदी गंधू विकास खण्ड-नहतौर, जनपद-बिजनौर में स्थित तालाब एवं घरेलू जल-मल (सीवेज) के संबंध में संयुक्त जांच आख्या प्रेषित की गयी है।

अतः उपरोक्त के संबंध में निर्देशित किया जाता है कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक-21.01.2025 के अनुपालन में संदर्भित प्रकरण की विस्तृत जांच आख्या मा0 एन0जी0टी0 में दाखिल कराना सुनिश्चित करें।

संलग्नक-यथोपरि।

13/05/25
जिला पंचायत
धामपुर
01-05-2025

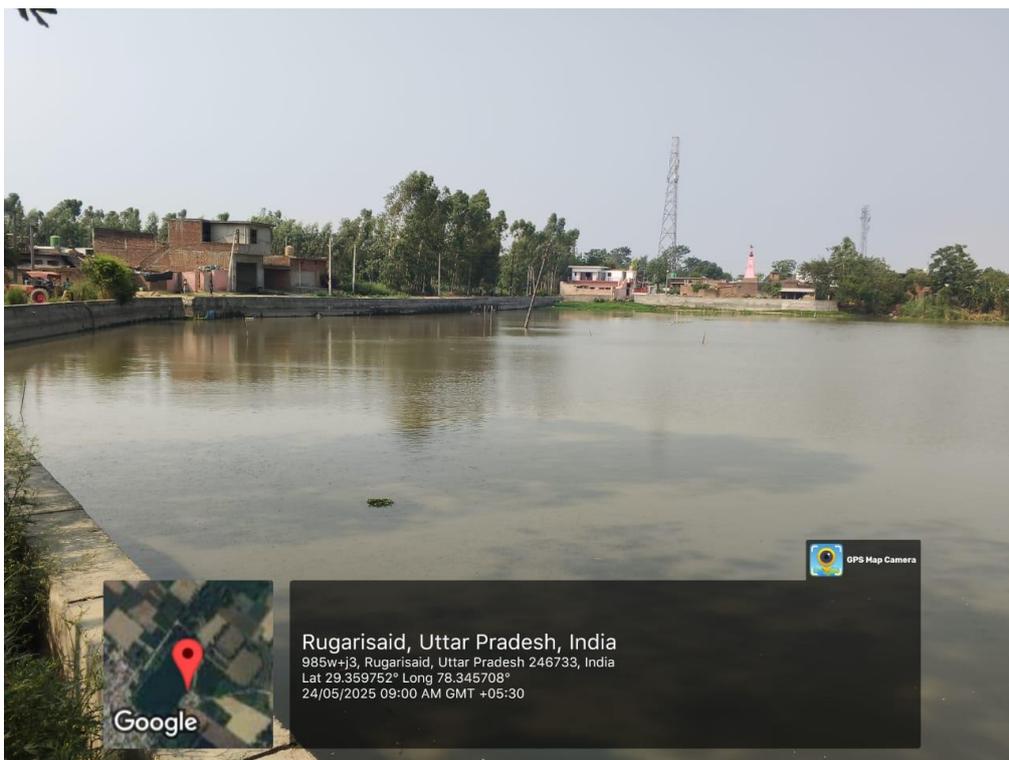
(जसजीत कौर)
जिलाधिकारी
बिजनौर।

PHOTOGRAPHS OF DRAIN AND SILT CATCHERS



PHOTOGRAPHS OF POND REJUVENATION

BEFORE



AFTER



प्रेषक,

ग्राम पंचायत अधिकारी,
ग्राम पंचायत नरगदी गन्धु।

सेवा में,

जिला पंचायत राज अधिकारी, महोदया
जनपद बिजनौर।

विषय:- माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में Mise Application in Disposed of case no. 11/2025, in Original Application no 588/2024, Abid v/s State of UP& Ors में पारित आदेश दिनांक 21.01.2025 के सम्बन्ध में।

महोदया,

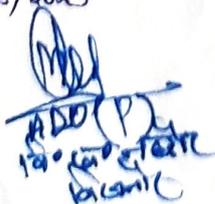
कृपया उपरोक्त विषयक ग्राम पंचायत नरगदी गन्धु में खसरा संख्या 169 ए० 182 में तालाब स्थित है जिसका मत्स्य पालन का पट्टा दिनांक 09.04.2025 को पूर्ण हो चुका है। जिसकी सूचना उपजिलाधिकारी महोदया धामपुर के कार्यालय से प्राप्त हुई है। गांव के घरों का घरेलू जल-मल/सीवेज का पानी तालाब में न जाये इस हेतु ग्राम पंचायत द्वारा पृथक से नाली का निर्माण करा दिया गया है। जिसमें चार स्थानों पर सिल्ट केचर बनाये गये हैं तथा उक्त नाले को पूर्व में निर्मित मुख्य नाले से जोड़ दिया गया है जो नाला आगे जाकर वान नदी से जुड़ा हुआ है। जिसमें मौके पर घरों से निकले घरेलू जल-मल/जीवेक का पानी अब प्रश्नगत तालाब में नहीं जा रहा है। अब गांव का पानी निर्माण किये हुए नाले के सहारे होते हुए मेन नाले में जाता है और मेन नाले से होते हुए वान नदी में जाकर आगे चला जाता है। गांव ज्यादातर घरों में दो लीचपीट वाले शोचालय बने हुए हैं। जिनमें मल का निस्तारण उन्हीं गड्ढों में खाद के रूप में होता जाता है जिससे ब्लैक वाटर घर से बाहर नहीं निकलता है, एवं शेष घरों में ब्लैक वाटर के लिए सैप्टिक टैंक के आगे लिच पीट बने हुए हैं जो ब्लैक वाटर को फिल्टर कर रहे हैं एवं सैप्टिक टैंक के भर जाने के उपरान्त सीवेज टैंकर के द्वारा को नगर पालिका नहटौर को ट्रीटमेंट के लिए भेज दिया जाता है।

ग्राम पंचायत द्वारा तालाब का सौन्दर्यकरण कराये जाने हेतु तालाब का पानी पम्प सैट के द्वारा निकाल दिया गया है, तालाब के दो साईडों में पक्की दीवार बनी हुई है शेष दो साईडों में तालाब की पालट की मेडबन्दी करायी जा रही है एवं मनरेगा योजना से तालाब के चारों ओर वर्षा ऋतु में वृक्षारोपण होना प्रस्तावित है।

अतः रिपोर्ट महोदया की सेवा में आवश्यक कार्यवाही हेतु सादर प्रेषित है।

दिनांक - 26/05/2025

ग्राम प्रधान
ग्राम पंचायत नरगदी गन्धु
ग्राम पं०-नरगदी गन्धु
क-ऑफ, नहटौर (बिजनौर)


BDO
वि० नरगदी गन्धु
बिजनौर


ग्राम पंचायत नरगदी गन्धु
ग्राम पंचायत नरगदी गन्धु
वि० खण्ड नहटौर बिजनौर


BDO
खण्ड बिजनौर (बिजनौर)
ऑफ-नहटौर (बिजनौर)

The Mahatma Gandhi National Rural Employment Guarantee Act

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राज्य : UTTAR PRADESH

जनपद :BIJNOR

विकास खंड :NEHTAUR

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Department of Rural Development

31-May-2025

Home

चयनित कार्य 2025 Gram Panchayat Nagargandhu me Plantation wrok (3109007062/DP/958486255824255944)

वित्तीय साल * 2025-2026	Priority 10	प्रस्ताव की तारीख * 1/4/2025 DD/MM/YYYY
Estimated Persondays * 0.76 (In Thousand)		Estimated Cost * 1.9902 (In Lakhs)
पंचायत NARGADIGANDHU	गांव * नरगधी गन्धु	
Panchayat is declared for GIS Plan : <input checked="" type="radio"/> Yes	Confirm current work is related to GIS Plan : <input checked="" type="radio"/> Yes <input type="radio"/> No	
कार्य का नाम * 2025 Gram Panchayat Naga	कार्य की किस्म * Plantation	
खाता संख्या * 169	प्लॉट संख्या * 169	क्षेत्रफल हेक्टेयर में * 2200
Longitude	Latitude	
वर्तमान स्थिति * Existing	प्रस्तावित स्थिति * Block Plantation of Farm Forestry Trees in fields for Community	Total Plants to be planted(No.)* 2200 Area covered(ha.)* 1.5 Ha. area will be covered 1.5
Whether assigned to SHG? <input type="radio"/> Yes <input checked="" type="radio"/> No		
कार्य-निष्पादन स्तर * : ग्राम पंचायत	कार्य-निष्पादन एजेंसी * Gram Panchayat	
कार्य की स्थिति * स्वीकृत	कार्य शुरू करने की प्रस्तावित तारीख 13/5/2025	
क्या विार्क योजना में शामिल है <input checked="" type="radio"/> Yes <input type="radio"/> No		क्या संदर्श योजना में शामिल है <input checked="" type="radio"/> Yes <input type="radio"/> No
Is it a Railway related work ?	<input type="radio"/> Yes <input checked="" type="radio"/> No	
Will this work spillover to next year ?	<input type="radio"/> Yes <input checked="" type="radio"/> No	
Is it a convergence work ? (Other than MGNREGA)	<input type="radio"/> Yes <input checked="" type="radio"/> No	

पीओ की टिप्पणी

Sanctioned Work Code (if any)

Update

अति महत्वपूर्ण

कार्यालय जिलाधिकारी, बिजनौर।

पत्रांक: 603 / सात पं०-शि०-जॉच / 2025-26

दिनांक:- 16 मई, 2025

- 01- मुख्य चिकित्साधिकारी, बिजनौर।
- 02- अध्यक्ष, आई०एम०ए०, बिजनौर।
- 03- उप कृषि निदेशक, बिजनौर।
- 04- मुख्य पशु चिकित्साधिकारी, बिजनौर।
- 05- अधिशासी अभियन्ता, भूगर्भ जल विभाग, मुरादाबाद।
- 06- अधिशासी अभियन्ता, जल निगम, बिजनौर।
- 07- उपायुक्त उद्योग, जिला उद्योग एवं उद्यमिता प्रोत्साहन केन्द्र, बिजनौर।
- 08- क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण बोर्ड, बिजनौर।
- 09- मुख्य खाद्य सुरक्षा अधिकारी, बिजनौर।
- 10- सहायक निदेशक मत्स्य, बिजनौर।
- 11- श्री दीपक कुमार असिस्टेंट प्रोफेसर कॅमिस्ट्री डिपार्टमेंट, विवेक कॉलेज, बिजनौर।

कृपया संवाद न्यूज एजेंसी के माध्यम से प्रकाशित समाचार शीर्षक "नरगदी गंधु में 30 महीने में कैंसर से 18 मौत, एनजीटी हुआ सख्त" में उल्लिखित है कि विकास खण्ड नहतौर के गांव नरगदी गंधु के ग्रामीण करीब 30 माह से कैंसर की बीमारी से जूझ रहे हैं। अब तक इस गांव में 18 लोगों की मौत कैंसर से हो चुकी है। उक्त प्रकरण एन०जी०टी० के आदेश दिनांक 21-01-2025 से आच्छादित है। **इस सम्बन्ध में दिनांक 19-05-2025 को प्रातः 10.00 बजे से ग्राम नरगदी गंधु में एक कैम्प का आयोजन किया जायेगा**, जिसमें सभी विभागीय अधिकारीगण अपने से सम्बन्धित बिन्दू पर ग्रामवासियों से विस्तार से वार्ता करेंगे, उनकी समस्याओं को सुनेंगे, तदोपरान्त स्थलीय जॉच/तथ्यात्मक विश्लेषण कर अपनी रिपोर्ट उपलब्ध करायेंगे।

अतः उक्त पेपर कटिंग व प्रकरण से सम्बन्धित अन्य शिकायती प्रपत्र की छायाप्रति संलग्न कर इस निर्देश के साथ प्रेषित है कि आप उक्त निर्धारित तिथि दिनांक 19-05-2025 को समय से ग्राम में पहुँच कर कैंसर की बीमारी के कारणों के सम्बन्ध में सभी पहलुओं पर जॉच कर अपनी तथ्यात्मक/विश्लेषणात्मक आख्या अधोहस्ताक्षरी को कैम्प तिथि से 03 दिवस के अन्दर उपलब्ध कराना सुनिश्चित करेंगे।

संलग्न- यथोपरि।

(जसजीत कौर)

जिलाधिकारी, बिजनौर।

पत्रांक: — / ई० दिनांक उक्त।

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

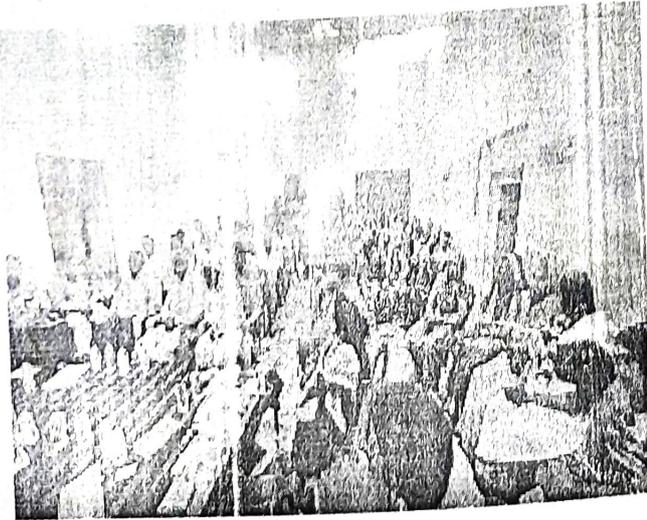
- 1- मुख्य विकास अधिकारी, बिजनौर।
- 2- उप जिलाधिकारी, धामपुर।
- 3- जिला पंचायत राज अधिकारी, बिजनौर को अनुश्रवण एवं आवश्यक कार्यवाही हेतु प्रेषित।
- 4- खण्ड विकास अधिकारी, नहतौर को इस निर्देश के साथ कि समस्त सम्बन्धित अधिकारियों से समन्वय कर कैम्प के आयोजन हेतु समस्त आवश्यक तैयारियाँ ससमय कराया जाना सुनिश्चित करें।

जिलाधिकारी, बिजनौर।

कार्यवृत्त

ग्राम पंचायत नरगदी गन्धु विकास खण्ड नहतौर जनपद बिजनौर में कैंसर की बीमारी से 18 व्यक्तियों की मृत्यु सम्बन्धी प्रकरण में एन0जी0टी0 के आदेश दिनांक 21.01.2025 के आदेश के क्रम में जिलाधिकारी, महोदया जनपद बिजनौर के कार्यालय पत्रांक 603/सात-पं0 शि07जांच/2025-26 दिनांक 16.05.2025 द्वारा दिये गये निर्देशों के क्रम में दिनांक 19.05.2025 को प्रातः 10 बजे से ग्राम नरगदी गन्धु के पंचायत भवन में ग्रामवासियों की उपस्थिति में एक कैंप का आयोजन किया गया जिसमें सम्बन्धित विभागीय अधिकारीगण द्वारा अपने से सम्बन्धित बिन्दुओं पर ग्रामवासियों से वार्ता कर चर्चा की गयी। ग्रामवासियों की समस्या को सुना गया विभागवार कैंप में कृत कार्यवाही की आख्या निम्न है:-

1 स्वास्थ्य विभाग:- स्वास्थ्य विभाग से मुख्य चिकित्साधिकारी, बिजनौर, जिला मलेरिया अधिकारी, बिजनौर चिकित्सकों की टीम के साथ कैंप में उपस्थित रहे। मुख्य चिकित्साधिकारी द्वारा ग्रामवासियों को जानकारी दी गयी कि ग्राम में 18 लोगों की मृत्यु कैंसर से होना बताया जा रहा है जबकि स्वास्थ्य विभाग में सर्वे में कैंसर से मृत्यु संबंधी 02 लोगों की रिपोर्ट ही मिल पायी है मृतकों में अधिकांश 50-55 वर्ष से अधिक आयु के लोग थे। मुख्य चिकित्साधिकारी बिजनौर एवं टीम के सदस्यों के द्वारा कैंसर की बीमारी के सम्बन्ध में ग्रामवासियों को जानकारी दी गयी तथा मौके पर लोगों का स्वास्थ्य परीक्षण किया गया।

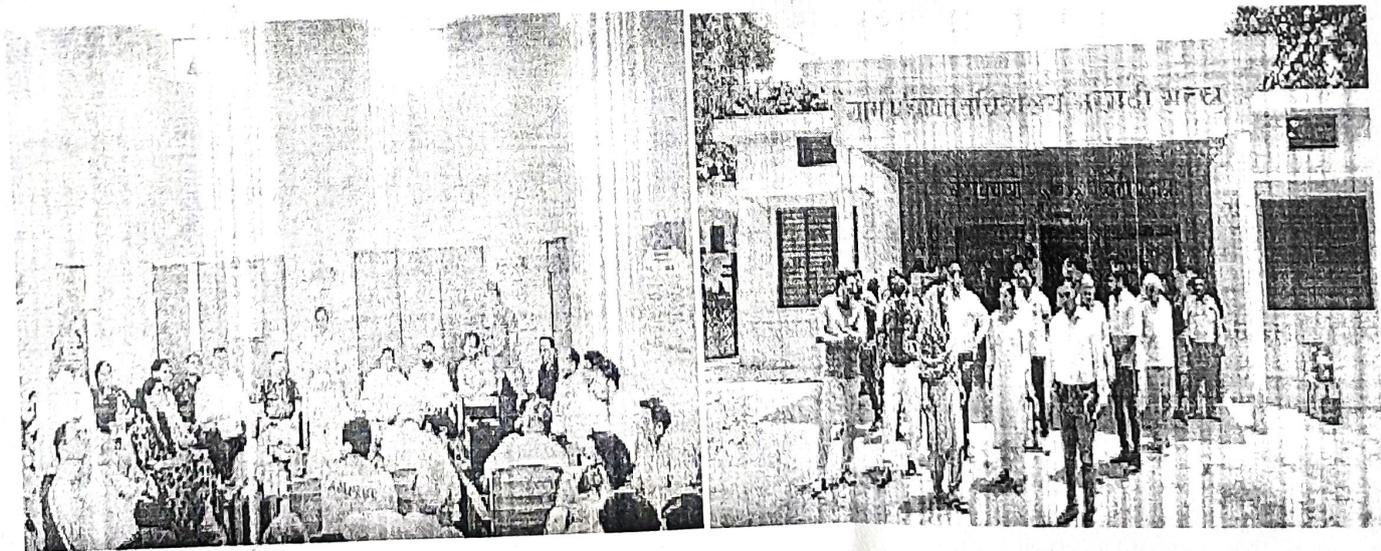


1 कृषि विभाग:- कृषि विभाग के सहायक विकास अधिकारी कृषि, सहायक विकास अधिकारी कृषिरक्षा उपस्थित रहे। सहायक विकास अधिकारी कृषिरक्षा के द्वारा पेष्टिसाइड/कीटनाशकों के फसलों में प्रयोग के सम्बन्ध में विस्तार से प्रयोग करने के लिए कहा गया। फसलों में जैविक खाद का अधिकाधिक उपयोग प्रोत्साहन हेतु कहा गया।

3 पशु चिकित्सा विभाग:- मुख्य पशु चिकित्सा अधिकारी, बिजनौर तथा पशु चिकित्सा अधिकारी, नहतौर उपस्थित रहे उनके द्वारा पशुओं की बीमारी व उपचार आदि के सम्बन्ध में जानकारी देते हुए ग्रामवासियों से पशुओं के सम्बन्धी समस्याओं का निस्तारण हेतु सम्पर्क करने के लिए कहा गया।

4 भूगर्भ जल विभाग:- श्री विवेक कुमार अवर अभियन्ता, भूगर्भ जल विभाग मुरादाबाद के द्वारा भूगर्भ जल के सम्बन्ध में वार्ता की गयी उनके द्वारा बताया गया कि तालाब में मछली पालन होना भूगर्भ जल दूषित होने का कोई कारण नहीं होता है।

5 जल निगम:- श्री अक्षय कुमार सहायक अभियन्ता, जल निगम द्वारा बताया गया कि हैण्डपम्पों तथा तालाब आदि के पानी का परीक्षण कराया गया है। परीक्षण सभी पैरामीटर मानक के अनुसार पाये गये तथा किसी भी प्रकार का कैंसर उत्पन्न करने वाले तत्व नहीं पाये गये। साथ ही यह भी जानकारी दी गयी कि ग्राम नरगदी गन्धु में पानी की टंकी का निर्माण कार्य पूर्ण कर लिया गया है तथा स्वच्छ पेयजल की सप्लाई ग्राम नरगदी गन्दू में आरम्भ करा दी गयी है। इस प्रकार ग्राम नरगदी गन्दू के ग्रामवासियों को पेयजल टंकी से स्वच्छ पेयजल आपूर्ति आरम्भ हो गयी है।



6 जल निगम:- श्री अक्षय कुमार सहायक अभियन्ता, जल निगम द्वारा बताया गया कि हैण्डपम्पों तथा तालाब आदि के पानी का परीक्षण कराया गया है। परीक्षण सभी पैरामीटर मानक के अनुसार पाये गये तथा किसी भी प्रकार का कैंसर उत्पन्न करने वाले तत्व नहीं पाये गये। साथ ही यह भी जानकारी दी गयी कि ग्राम नरगदी गन्धु में पानी की टंकी का निर्माण कार्य पूर्ण कर लिया गया है तथा एक सप्ताह के भीतर पानी की सप्लाई शुरू करा दी जायेगी। इस प्रकार ग्रामवासियों को स्वच्छ पेयजल की सप्लाई सुचारु हो जायेगी।

7 उद्योग विभाग:- उपायुक्त उद्योग, जिला उद्योग एवं उद्यमीयता प्रोत्साहन केन्द्र बिजनौर से सहायक प्रबन्धक, जिला उद्योग केन्द्र से संदीप कुमार उपस्थित रहे। इनके द्वारा जानकारी दी गयी कि ग्राम पंचायत नरगदी गन्धु के आस-पास कोई औद्योगिक इकाई स्थापित नहीं है। तथा औद्योगिक प्रदूषण नहीं है।

8 प्रदूषण नियंत्रण बोर्ड बिजनौर:- प्रदूषण नियंत्रण बोर्ड बिजनौर से आशीष शर्मा, अवर अभियन्ता द्वारा बताया गया कि ग्राम नरगदी गन्धु के आस-पास कोई भी औद्योगिक इकाई स्थापित नहीं है न ही कोई औद्योगिक प्रदूषण की समस्या है।

9 खाद्य सुरक्षा विभाग:- श्री नरेश कुमार, खाद्य सुरक्षा अधिकारी मौके पर उपस्थित रहे जिनके द्वारा ग्राम वासियों को जंक फूड, फास्ट फूड का प्रयोग न करने एवं पान, बीडी, गुटखा तम्बाकू से परहेज रखने के निर्देश दिये तथा ग्राम वासियों को बताया कि घर का स्वच्छ एवं ताजा भोजन करने से कैंसर रोगों से बचा जा सकता है।

10 मत्स्य विभाग बिजनौर:- श्री अरुण कुमार, मत्स्य विभाग के द्वारा बताया गया कि मछली पालन से तालाब का पानी स्वच्छ होता है तथा मछली पालन वाले तालाब के पानी से कैंसर की बीमारी होना सम्भावित नहीं है।

11 श्री दीपक कुमार अस्टिन्ट प्रोफेसर कैमेस्ट्री डिपार्टमेन्ट विवेक कॉलेज बिजनौर उपस्थित रहे जिनके द्वारा ग्राम नरगदी गन्धु में लगे दो मोबाईल सिग्नल टॉवरों के सम्बन्ध में ग्रामीणों के बताने पर मौके पर निरीक्षण किया गया। जिसमें उनके द्वारा बताया गया कि मोबाईल सिग्नल टॉवरों से कैंसर बीमारी के सम्बन्ध में कोई भूमिका नहीं है। जल निगम विभाग द्वारा तालाब के पानी का परीक्षण रिपोर्ट को भी श्री दीपक कुमार के द्वारा देखा गया। रिपोर्ट में ऐसा तथ्य प्रकाश में नहीं आया जिसमें तालाब के पानी से कैंसर की बीमारी सम्भावित हो।

ग्रामवासियों द्वारा भविष्य में तालाब का मछली पालन का पट्टा न करने तथा तालाब का पानी वर्ष में एक बार पूर्ण रूप से निकालने के लिए कहा गया तथा तालाब के चारों ओर

सौन्दर्यकरण के लिए कहा गया। जिनके सम्बन्ध में मौके पर उपस्थित जिला पंचायत राज अधिकारी महोदया, बिजनौर व खण्ड विकास अधिकारी, नहतौर के द्वारा ग्रामवासियों की मांग के दृष्टिगत तालाब का पानी निकालने व आगे मछली पालन का पट्टा न दिये जाने तथा तालाब का सौन्दर्यकरण कराने का आश्वासन दिया गया।

उपरोक्तानुसार कैम्प कार्यवृत्ति आवश्यक कार्यवाही हेतु प्रेषित।

ADPRO

B.D.B.D.O
AMU

79-05-2025
प्रथमरी जिकित्सा अधिकारी
प्राथमिक स्वास्थ्य केंद्र
नहतौर, बिजनौर (30100)

27/5/25
खण्ड पंचायत विकास अधिकारी
बिजनौर

20/5/25
जिला पंचायत राज अधिकारी
बिजनौर
30100

DKms
Asst Professor
Dr. G. Science (Chemistry)

Arum
F.D.O
म.क.प. बिजनौर

रक्षायुक्त अभियान
जल निगम जलमीलन
20/5/25

(J.E.)

ड. ए. उषव निभन्न
बोर्ड, बिजनौर

स.प्र.वि.ग.प.
Ag. Dept.

2/PSO
20/5/25

प्रथमरी जिकित्सा अधिकारी
प्राथमिक स्वास्थ्य केंद्र
नहतौर, बिजनौर



अधिकाशासी अभियन्ता, खण्ड कार्यालय उ0प्र0 जल निगम, (ग्रामीण) बिजनौर
लडापुरा वाटर वर्कर्स के निकट, झालू रोड, बिजनौर (उ0प्र0)
(दूरभाष/फैक्स : 01342-252649)

E-mail : ee_bjn_cdupjn@yahoo.co.in

पत्रांक

3199 / जल परीक्षण / 91

दिनांक-02.09.2024

सेवा में,

जिला पंचायत राज अधिकारी

(बिजनौर)

विषय- ग्राम पंचायत नरगदी गन्धू ब्लॉक नहतौर में तालाब/हैण्डपम्प के जल नमूनों की जाँच के सम्बन्ध में।

महोदय,

उपरोक्त विषयक जिलाधिकारी महोदय के पत्रांक सं0 473/N-61/जनरल-2024 दिनांक 29/07/2024 के द्वारा ग्राम नरगदी गन्धू, वि0ख0 नहतौर में माननीय एन0जी0टी0 दिल्ली द्वारा पारित आदेश दिनांक 09/07/2024 के सन्दर्भ में ग्राम में अनट्रीटिड सीवेज एवं तालाब के कारण स्वास्थ्य सम्बन्धी समस्याओं के उत्पन्न होने के सम्बन्ध में एक जाँच समिति बनायी गयी थी।

उक्त के सम्बन्ध में आपके द्वारा मौखिक रूप से अवगत कराया गया था कि ग्राम पंचायत नरगदी गन्धू ब्लॉक नहतौर में तालाब व हैण्डपम्प के जल नमूनों की जाँच करानी है, जिसके फलस्वरूप जनपदीय स्तरीय जल परीक्षण प्रयोगशाला उ0प्र0 जल निगम (ग्रामीण) बिजनौर द्वारा जल नमूने एकत्रित कर जनपदीय स्तरीय जल परीक्षण प्रयोगशाला उ0प्र0 जल निगम (ग्रामीण) बिजनौर में जाँच किये गये तथा Heavy Metals की जाँच Ghaziabad Testing laboratories Pvt.Ltd. द्वारा करायी गयी है।

उक्त जल नमूनों की जाँच रिपोर्ट पत्र के साथ संलग्न कर प्रेषित है।

संलग्नक:- उपरोक्तानुसार

(राकेश चौधरी)

अधिकाशासी अभियन्ता

प्रतिलिपि-

1. अधीक्षण अभियन्ता मण्डल कार्यालय उ0 प्र0 जल निगम (ग्रामीण) मुरादाबाद।
2. जिलाधिकारी महोदय, बिजनौर।
3. उपजिलाधिकारी महोदय, धामपुर।
4. स0 अभि0 (लैब)/जू0 इ0(लैब) खण्डान्तर्गत।

अधिकाशासी अभियन्ता



Analysis Report

District Level Water Analysis Laboratory U.P, Jal Nigam Bijnor

Report No. 557	Date	Page No.	
Customer Details			
Office Name and Address			
Ref Letter No & date			
Basic details of sample			
District	बिजनौर	Block	नहटौर
Gram Panchayat	नरगदी नवादा	Village	नरगदी नवादा
Habitation		Location	नरेश के घर के पास लगा हैण्ड पम्प
Water Source	हैण्ड पम्प	Sample No.	BJ/557
Quantity of Sample	1 Lt	Date of S.C	20.08.2024
Receiving Date	20/08/2024	Sample Collector	Vishal Kumar
Sample Deposit	20/08/2024	Sampling Method Used	IS 17614 (Part 1):2021
Analysis	CHEMIST		
Analysis Start Date	20/08/2024	Analysis Completion date- 21/08/2024	
Environmental Condition			
Temperature	25±3°C	Relative Humidity	Upto 50±15

S.R	Analyzed Parameters (Unit of Measurement)	Observed Value	Specified Values as per IS 10500:2012		Ref Method of Analysis
			Acceptable Limit	Permissible Limit	
1	2	3	4	5	6
2	pH	7.441	6.5-8.5	6.5-8.5	IS 3025 P-11:2022
3	Turbidity (NTU)	1.95	1.0	5.0	IS 3025 P-10:2023
4	TDS(mg/l)	164.0	500	2000	IS 3025 P-16:2023
5	Chloride(mg/l)	10.0	250	1000	IS 3025 P-32:2019
6	Total Alkalinity(mg/l)	170.0	200	600	IS 3025 P-23:2023
7	Total Hardness(mg/l)	156.0	200	600	IS 3025 P-21:2019
8	Calcium(mg/l)	37.44	75	200	IS 3025 P-40:2019
9	Magnesium (mg/l)	15.55	30	100	IS 3025 P-46:2019
10	Nitrate (mg/l)	0.45	45	45	Apha24 th edition -4500 NO ₃ ⁻ Method B (UV Screening Method):2023
11	Sulphate (mg/l)	5.63	200	400	Apha24 th edition-4500 SO ₄ ⁻ Method E (Turbidimetric Method):2023
12	Iron (mg/l)	0.21	1.0	1.0	Apha 24 th edition -3500 Fe method B (Phenanthroline Method):2023
13	Fluoride(mg/l)	0.064	1.0	1.5	Apha24th edition-4500 F Method C (Electrode method):2023
14	E.coli	Not found	Shall not be detectable in 100 ml sample		IS 15185:2016
15	Total Coliform	Not found	Shall not be detectable in 100 ml sample		IS 15185:2016

Note -

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3. The test results reported in this certificate are valid at the time of send under the stated conditions of measurements.
4. Sample will be stored up to 7 days, (in case of non-perishable items only) from the date of issue of tests report unless.

prepared By: Lab Technician
Amit

Amit
Authorized Signatory
Technical Manager
(Microbiological)

Vishal
Authorized Signatory
Technical Manager
(Chemical)

End of Report



Analysis Report

District Level Water Analysis Laboratory U.P, Jal Nigam Bijnor

Report No. 558	Date	Page No.	
Customer Details			
Office Name and Address			
Ref Letter No & date			
Basic details of sample			
District	बिजनौर	Block	नहदौर
Gram Panchayat	नरगदी नवादा	Village	नरगदी नवादा
Habitation		Location	रमेश के घर के पास लगा हैण्ड पम्प
Water Source	हैण्ड पम्प	Sample No.	BJ/558
Quantity of Sample	1 Lt	Date of S.C	20.08.2024
Receiving Date	20/08/2024	Sample Collector	Vishal Kumar
Sample Deposit	20/08/2024	Sampling Method Used	IS 17614 (Part 1):2021
Analysis	CHEMIST		
Analysis Start Date	20/08/2024	Analysis Completion date- 21/08/2024	

Environmental Condition

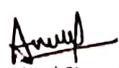
Temperature	25±3°C	Relative Humidity	Upto 50±15
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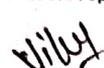
S.R	Analyzed Parameters (Unit of Measurement)	Observed Value	Specified Values as per IS 10500:2012		Ref Method of Analysis
			Acceptable Limit	Permissible Limit	
1	2	3	4	5	6
2	pH	7.531	6.5-8.5	6.5-8.5	IS 3025 P-11:2022
3	Turbidity (NTU)	2.37	1.0	5.0	IS 3025 P-10:2023
4	TDS(mg/l)	148.0	500	2000	IS 3025 P-16:2023
5	Chloride(mg/l)	11.0	250	1000	IS 3025 P-32:2019
6	Total Alkalinity(mg/l)	150.0	200	600	IS 3025 P-23:2023
7	Total Hardness(mg/l)	148.0	200	600	IS 3025 P-21:2019
8	Calcium(mg/l)	35.81	75	200	IS 3025 P-40:2019
9	Magnesium (mg/l)	14.58	30	100	IS 3025 P-46:2019
10	Nitrate (mg/l)	0.49	45	45	Apha24 th edition -4500 NO ₃ ⁻ Method B (UV Screening Method):2023
11	Sulphate (mg/l)	6.64	200	400	Apha24 th edition-4500 SO ₄ ⁻ Method E (Turbidimetric Method):2023
12	Iron (mg/l)	0.24	1.0	1.0	Apha 24 th edition -3500 Fe method B (Phenanthroline Method):2023
13	Fluoride(mg/l)	0.068	1.0	1.5	Apha24th edition-4500 F Method C (Electrode method):2023
14	E.coli	Not found	Shall not be detectable in 100 ml sample		IS 15185:2016
15	Total Coliform	Not found	Shall not be detectable in 100 ml sample		IS 15185:2016

Note -

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4. Sample will be stored up to 7 days. (in case of non-perishable items only) from the date of issue of tests report unless.

prepared By: Lab Technician


 Authorized Signatory
 Technical Manager
 (Microbiological)


 Authorized Signatory
 Technical Manager
 (Chemical)

End of Report



Analysis Report

District Level Water Analysis Laboratory U.P, Jal Nigam Bijnor

Report No. 559	Date	Page No.	
Customer Details			
Office Name and Address			
Ref Letter No & date			
Basic details of sample			
District	बिजनौर	Block	नहतौर
Gram Panchayat	नरगदी नवादा	Village	नरगदी नवादा
Habitation		Location	सुदेश के घर के पास लगा हैंड पम्प
Water Source	हैंड पम्प	Sample No.	BJ/559
Quantity of Sample	1 Lt	Date of S.C	20.08.2024
Receiving Date	20/08/2024	Sample Collector	Vishal Kumar
Sample Deposit	20/08/2024	Sampling Method Used	IS 17614 (Part 1):2021
Analysis	CHEMIST		
Analysis Start Date	20/08/2024	Analysis Completion date- 21/08/2024	
Environmental Condition			
Temperature	25±3°C	Relative Humidity	Upto 50±15

S.R	Analyzed Parameters (Unit of Measurement)	Observed Value	Specified Values as per IS 10500:2012		Ref Method of Analysis
			Acceptable Limit	Permissible Limit	
					6
1	2	3	4	5	
2	pH	7.687	6.5-8.5	6.5-8.5	IS 3025 P-11:2022
3	Turbidity (NTU)	4.57	1.0	5.0	IS 3025 P-10:2023
4	TDS(mg/l)	157.0	500	2000	IS 3025 P-16:2023
5	Chloride(mg/l)	13.0	250	1000	IS 3025 P-32:2019
6	Total Alkalinity(mg/l)	140.0	200	600	IS 3025 P-23:2023
7	Total Hardness(mg/l)	160.0	200	600	IS 3025 P-21:2019
8	Calcium(mg/l)	40.70	75	200	IS 3025 P-40:2019
9	Magnesium (mg/l)	14.58	30	100	IS 3025 P-46:2019
10	Nitrate (mg/l)	1.76	45	45	Apha24 th edition -4500 NO ₃ ⁻ Method B (UV Screening Method):2023
11	Sulphate (mg/l)	6.37	200	400	Apha24 th edition-4500 SO ₄ ⁻² Method E (Turbidimetric Method):2023
12	Iron (mg/l)	0.28	1.0	1.0	Apha 24 th edition -3500 Fe method B (Phenanthroline Method):2023
13	Fluoride(mg/l)	0.074	1.0	1.5	Apha24th edition-4500 F ⁻ Method C (Electrode method):2023
14	E.coli	Not found	Shall not be detectable in 100 ml sample		IS 15185:2016
15	Total Coliform	Not found	Shall not be detectable in 100 ml sample		IS 15185:2016

Note -

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4. Sample will be stored up to 7 days. (in case of non-perishable items only) from the date of issue of tests report unless.

prepared By: Lab Technician

Amid
Authorized Signatory
Technical Manager
(Microbiological)

Vijay
Authorized Signatory
Technical Manager
(Chemical)

End of Report



Analysis Report

District Level Water Analysis Laboratory U.P, Jal Nigam Bijnor

Report No. 560		Date	Page No.
Office Name and Address		Customer Details	
Ref Letter No & date			
Basic details of sample			
District	बिजनौर	Block	नहरीर
Gram Panchayat	नरगदी नवादा	Village	नरगदी नवादा
Habitation		Location	तालाब waste water
Water Source	तालाब waste water	Sample No.	BJ/560
Quantity of Sample	1 Lt	Date of S.C	20.08.2024
Receiving Date	20/08/2024	Sample Collector	Vishal Kumar
Sample Deposit	20/08/2024	Sampling Method Used	IS 17614 (Part 1):2021
Analysis	CHEMIST		
Analysis Start Date	20/08/2024	Analysis Completion date- 21/08/2024	
Environmental Condition			
Temperature	25±3°C	Relative Humidity	Upto 50±15

S.R	Analyzed Parameters (Unit of Measurement)	Observed Value	Specified Values as per IS 10500:2012		Ref Method of Analysis
			Acceptable Limit	Permissible Limit	
1	2	3	4	5	6
2	pH	8.110	6.5-8.5	6.5-8.5	IS 3025 P-11:2022
3	Turbidity (NTU)	29.60	1.0	5.0	IS 3025 P-10:2023
4	TDS(mg/l)	199.0	500	2000	IS 3025 P-16:2023
5	Chloride(mg/l)	31.0	250	1000	IS 3025 P-32:2019
6	Total Alkalinity(mg/l)	135.0	200	600	IS 3025 P-23:2023
7	Total Hardness(mg/l)	124.0	200	600	IS 3025 P-21:2019
8	Calcium(mg/l)	24.42	75	200	IS 3025 P-40:2019
9	Magnesium (mg/l)	15.55	30	100	IS 3025 P-46:2019
10	Nitrate (mg/l)	18.74	45	45	Apha24 th edition -4500 NO ₃ ⁻ Method B (UV Screening Method):2023
11	Sulphate (mg/l)	27.02	200	400	Apha24 th edition-4500 SO ₄ ⁻² Method E (Turbidimetric Method):2023
12	Iron (mg/l)	0.64	1.0	1.0	Apha 24 th edition -3500 Fe method B (Phenanthroline Method):2023
13	Fluoride(mg/l)	0.126	1.0	1.5	Apha24th edition-4500 F Method C (Electrode method):2023

Note -

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prepared By: Lab Technician

Amit

Authorized Signatory
Technical Manager
(Microbiological)

Amit

Authorized Signatory
Technical Manager
(Chemical)

Vishal



HAZIABAD TESTING LABORATORIES PVT. LTD.

TEST REPORT

ULR No: TC-1170724100000289F

Issued To,
Jal Nigam
Bijnor

Report No. : 100-240823-289
Report Date : 28/08/2024
Sample Received On : 23/08/2024
Analysis Date : 23/08/2024 to 27/08/2024
Report Prepared On : 28/08/2024
Sampled By : Customer

Sample Description
Location

: Waste Water
: Nargadi (Talab) Gram- Nargadi Navad, Block-Nahtaur
District- Bijnor

Condition of the sample on receipt

: Received in good condition

Page 1 of 1

S. No.	Parameters	Unit	Test Method	Limits	Result
1	Iron (as Fe)	µg/l	IS 3025 (P-03)	3000 Max	150.2
2	Arsenic (as As)	µg/l	IS:3025 (P-03)	200 Max	BLO (LOQ-1.0)
3	Copper (as Cu)	µg/l	APHA-3125 B-23	3000 Max	101.2
4	Lead (as Pb)	µg/l	APHA-3125 B-23	100 Max	10.2
5	Mercury (as Hg)	µg/l	APHA-3125 B	10.0 Max	BLO (LOQ-0.05)

Note:

- ❖ This Test report conforms to above test parameters only submitted for testing.
- ❖ Decision Rule applied: Yes/No No
- ❖ The sample description is not verified in all cases and is given as described by the customer.
- ❖ Samples not drawn for us and the analysis conducted as received basis unless specified otherwise.
- ❖ Tested sample will be disposed off after 30 days from the date of issue of test report unless specified by customer.
- ❖ Complaints about this report should be communicated in writing within seven days of issue date of this report.
- ❖ This report is not to be re-used in full or in part and cannot be used as an evidence in the Court of law and shall not be used in the advertising material without our prior permission from the Director.
- ❖ Laboratory shall maintain the confidentiality of all information related to the samples & Test Reports.



Director's Signature

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Info@gtllab.org www.gtllab.org

AO-150 Amrit Steel Compound South Side, G T Road Indl
Area, Ghaziabad-201001 UP, India





HAZIABAD TESTING LABORATORIES PVT. LTD.

TEST REPORT

ULR No: TC-1170724100000290E

Issued To,
Jal Nigam
Bijnor

Report No. : 100-240823-290
Report Date : 28/08/2024
Sample Received On : 23/08/2024
Analysis Date : 23/08/2024 to 27/08/2024
Report Prepared On : 28/08/2024
Sampled By : Customer

Sample Description

: Drinking Water

Location

: Subhadra Grike Ghar ke Pass Sarkari Handpump Gram-
Nargadi Nawada, Block-Nuhtaur, District- Bijnor

Condition of the sample on receipt

: Received in good condition

Page 1 of 1

S. No.	Parameters	Unit	Test Method	Limits	Result
1	Iron (as Fe)	µg/l	IS:3025 (P-53)	300 Max	BLQ (LOQ-100)
2	Arsenic (as As)	µg/l	APHA-3125 B	10.0 Max	BLQ (LOQ-1.0)
3	Copper (as Cu)	µg/l	IS:3025 (P-65)	50.0 Max	BLQ (LOQ-2.0)
4	Lead (as Pb)	µg/l	APHA-3125 B	10.0 Max	BLQ (LOQ-1.0)
5	Mercury (as Hg)	µg/l	IS:3025 (P-48)	1.0 Max	BLQ (LOQ-0.05)

*****End of Report*****

Note:

- ✦ This Test report conforms to above test parameters only submitted for testing.
- ✦ Decision Rule applied- Yes/No Yes No
- ✦ The sample description is not verified in all cases and is given as described by the customer.
- ✦ Samples not drawn by us and the analysis is conducted as received basis unless specified otherwise.
- ✦ Tested sample will be disposed off after 30 days from the date of issue of test report unless specified by customer.
- ✦ Complaints about this report should be communicated in writing within seven days of issue date of this report.
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Handwritten signature

28/08/2024

+91-120-3116001, +91-120-3115683, +91-120-2866108

info@gtllab.org www.gtllab.org

AO-150, Amrit Steel Compound South Side, G.T. Road Indl.
Area, Ghaziabad-201001 UP, India



GTL



GHAZIABAD TESTING LABORATORIES PVT. LTD.

TEST REPORT

ULR No: TC-1170724100000291F

Issued To,
Jai Nnam
[...]

Report No. : 100-240823-291
Report Date : 28/08/2024
Sample Received On : 23/08/2024
Analysis Date : 23/08/2024 to 27/08/2024
Report Prepared On : 28/08/2024
Sampled By : Customer

Sample Description : Drinking Water
Location : Mamraj ke Char ke Pass Sarkari Handpump, Gram-
Nargadi Nawada, Block-Nahtaur, District- Bijnor
Condition of the sample on receipt : Received in good condition

Page 1 of 1

S. No.	Parameters	Unit	Test Method	Limits	Result
1	Iron (as Fe)	µg/l	IS 3025 (P-03)	300 Max	BLQ (LOQ-100)
2	Arsenic (as As)	µg/l	APHA-3125 B	10.0 Max	BLQ (LOQ-1.0)
3	Copper (as Cu)	µg/l	IS:3025 (P-05)	50.0 Max	BLQ (LOQ-2.0)
4	Lead (as Pb)	µg/l	APHA-3125 B	10.0 Max	BLQ (LOQ-1.0)
5	Mercury (as Hg)	µg/l	IS 3125 (P-05)	1.0 Max	BLQ (LOQ-0.05)

Note:

- ❖ This Test report conforms to above test parameters only submitted for testing.
- ❖ Deviation rule applied: Yes/No Yes No
- ❖ The sample description is not verified in all cases and is given as described by the customer
- ❖ Samples not drawn by us will be analysed conducted as received basis unless specified otherwise
- ❖ Tested sample will be disposed off after 30 days from the date of issue of test report unless until specified by customer
- ❖ Complaints about this report should be communicated in writing within seven days of issue date of this report.
- ❖ This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of law and shall not be used in the advertising media without our prior permission from the Director.
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Fail

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